

AMITY NATIONAL ARB MED (ONLINE) TECHNICAL RULES

The rules mentioned herewith shall be called the Amity National Arb Med Technical Rules (hereinafter referred as “The Rules”). The Rules mentioned herewith are not exhaustive and shall be strictly adhered to. Any deviation from the same shall result in immediate disqualification. All decisions made by the Organizers in case of any disputes or doubts, shall be final and binding on all the participating teams. The Organizers reserve the right to alter, amend or add rules herein at any point of time. In case the Rules are not adhered to by the Participating teams, Organizers reserve the right to impose penalty.

1. The Competition will be conducted by using online live video conferencing platform. The details of the platform shall be shared to the teams via mail.
2. To ensure the smooth functioning of the competition, in adherence to the rules of Social Distancing and Government Guidelines, all participants will participate from their respective places. No team shall be seated together for the purpose of the Competition.
3. An Invitation link of the meeting shall be sent to participants on their respective email IDs submitted by them in Registration Form and through WhatsApp prior to each round.
4. The Participants are expected to be seated in a quiet space free from any echo and isolated from any form of disturbances.
5. The Participants must make sure that the Background is plain and sober which does not disturb the judges. Preference will be given to a White background. The participants must also ensure that their appearance should be same as a Passport size photo, i.e., only their head and shoulders should be visible, and that the participant should be visible in Portrait Mode / Vertical Manner.
6. The participants should make necessary preparations before entering the meeting room i.e., downloading the required Application and ensuring that their device is compliant to the terms mentioned.
7. The participants should only use their team code/ sub-code as their username while joining the meeting room.

8. All participants should be online at least ten (10) minutes prior to the commencement of their round. **In-case any team fails to join the Court Room within ten (10) minutes, then the opposite team shall proceed ex-parte.**

9. Following are the mandatory system requirements to participate in the competition:

- a. Computer/Laptop with a well configured web cam.
- b. A stable Internet Connection with speed more than 5 MBPS.
- c. Headphones or Earplugs that have a working microphone.

10. While in a round, the participants must have their camera on all the time.

11. Utmost care shall be taken by the teams as regards to external sound or noise while the proceedings are on. During the oral round, participants should ensure that the same is conducted from a noise-free environment.

At the time when the one participant is speaking, other participants are expected to keep their microphones on mute. In case a participant is found disturbing the other participant anyway, he/she may be disqualified.

12. The participants should not use group text feature of the Organizer's hosting platform to communicate with one another.

13. No additional documentation or screen sharing will be allowed and any information which has to be provided to the court should be submitted beforehand along with the Compendium and the Memorial.

14. In case internet connection of Speaker 1 is lost or if that Speaker faces any other difficulty in connecting, a time limit of five (5) minutes shall be given to that speaker to reconnect. After five (5) minutes are over, Speaker 2 will take over to put forth his arguments. If Speaker 1 fails to reconnect, the team shall be marked on the basis of arguments put forth by Speaker 2 and Speaker 1 only if he has put forth any arguments before disconnection.

15. **The Organizers shall not be responsible for any loss due to slow or non-functional Internet Connection during the Competition.**

17. In any case whatsoever, the decision of the Organizers shall be final and binding.

18. The organizers shall have the rights reserved over all the audio, video or submitted memorials and compendium and the organizers are free to use or dispose them off in the manner they deem fit.

19. Participating teams may request for clarifications to the official moot problem by sending an email to arbmedamityjaipur@gmail.com Full list of clarification will be released by way of electronic mail communication to participant's id.

Please Note : Clarifications through any medium other than emails i.e. Phone Calls/ WhatsApp/SMS/DM on Instagram/private messages on Facebook to Organizers will not be entertained and taken into account.